

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:928

ANSWERED ON:27.07.2015

Corpus of EPF

Chautala Shri Dushyant

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has proposal to invest 5 per cent of corpus of Employees Provident Fund (EPF) in the State/Union Government securities and private equities;
- (b) if so, the details thereof and whether the dividend earned through such investments shall be included in the corpus of EPF; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)

(a): Employees' Provident Fund Organisation (EPFO) makes investment as per the Pattern of Investment prescribed by Government. As per the Pattern of Investment notified on 23rd April 2015, EPFO is allowed to invest minimum of 45 per cent and maximum of 50 per cent in Central/State government securities.

The Pattern of Investment allows investment in listed equity of entities of both private and public sector. The Central Board of Trustees (CBT) has, however, restricted investment in equity and related investments only through Exchange Traded Funds (ETFs) upto a maximum of 5 per cent for the current financial year.

(b): EPFO has not made any investment in ETF so far. The dividends earned by way of investment in ETFs would be included in the corpus of EPF.

(c): Does not arise in view of reply to part (b) of the Question above.
